

Systemic improvement is a continuous process. The pension distribution is presently through 45000 branches of Public Sector Banks, 4 Private Sector Banks, 61 Defence Pension Disbursing Offices (DPDOs), 640 Treasuries, 2 Post Offices, 5 Pay and Accounts Offices (PAO). For the Armed Forces Pensioners residing in Nepal, disbursement is done through 3 Pension Payment Offices (PPOs). The present system adequately caters to the requirement. The Department of Ex-Servicemen Welfare has also been closely monitoring the progress of implementation of 6th Central Pay Commission and Cabinet Secretary Committee's recommendations.

(c) In view of (a) and (b) above, does not arise.

FMBT by DRDO

3143. SHRI MOHD. ALI KHAN: Will the Minister of DEFENCE be pleased to state:

(a) whether Defence Research Development Organisation (DRDO) is working on India's Future Main Battle Tank (FMBT) with a 1500 horse power indigenous engine; and

(b) if so, the details thereof and objectives of such FMBT?

THE MINISTER OF DEFENCE (SHRI A.K. ANTONY): (a) and (b) Yes, Sir. Preliminary Staff Qualitative Requirement (PSQR) of Future Main Battle Tank (FMBT) has been formulated by the Army. Feasibility study on FMBT is being carried out by the Defence Research and Development Organisation (DRDO).

Defence immovable properties in Uttar Pradesh

3144. SHRI MOHAMMED ADEEB: Will the Minister of DEFENCE be pleased to state:

(a) the details of offices of the Ministry and its organizations in Uttar Pradesh;

(b) the details of immovable properties held by Defence establishment in Uttar Pradesh;

(c) whether there is any dispute with the State Government; and

(d) if so, the steps being taken to resolve the same?

THE MINISTER OF DEFENCE (SHRI A.K. ANTONY): (a) to (d) The information is being collected and will be laid on the Table of the House.

Increase in infiltration

3145. SHRI MOINUL HASSAN: Will the Minister of DEFENCE be pleased to state:

(a) whether infiltration has gone up recently and terrorists are waiting at "launch pads" in PoK along the Line of Control and international border to sneak into India;

(b) whether currently more than 40 terrorist training camps are located in Pakistan/PoK alongwith some new camps which have been established in PoK; and

(c) if so, the immediate action to be taken by Government in this regard?

THE MINISTER OF DEFENCE (SHRI A.K. ANTONY): (a) In the year 2009, 485 terrorists had attempted to infiltrate in Jammu and Kashmir. In 2010, from January to October, a total of 446 terrorists have attempted to infiltrate.

(b) As per intelligence inputs 42 terrorist training camps are located in Pakistan/PoK.

(c) The Army has adopted a robust counter infiltration strategy which has an appropriate mix of technology and human resource to check infiltration effectively. The trends of infiltration are being constantly monitored at various levels and appropriate actions are initiated to minimize infiltration. This is a continuous process.

Internal audit of defence estates

3146. SHRI BALWINDER SINGH BHUNDER: Will the Minister of DEFENCE be pleased to state:

(a) whether Government proposes to undertake internal audit of the defence estates in various cantonments etc.;

(b) if so, by when the audit is proposed to be completed and the level at which the audit teams would be headed; and

(c) whether any cases of adverse possession of defence estates in the country have already come to notice; if so, the details thereof and the action proposed to gain legal possession thereof?

THE MINISTER OF DEFENCE (SHRI A.K. ANTONY): (a) and (b) The proposal is under consideration.

(c) The State-wise details of encroachment of defence land is given in Statement (See below). The action for removal of encroachments or illegal occupation of defence land is taken under the provisions of the Cantonments Act, 2006 and Public Premises (Eviction of Unauthorised Occupants) Act, 1971.

Statement

State-wise details of encroachments of defence land

Sl. No.	State	Area under encroachment (in acres)
1	2	3
1.	Andaman and Nicobar Islands	0.5594